

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-9-2020

Shri Vishwanath R. Nagvenkar Petitioner

Versus

State of Goa and Ors. Respondents.

Shri Athnain Naik, Advocate for the petitioner.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the respondent.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 12nd June,2020

P.C.:

Shri Gaurish Nagvenkar, learned Additional Public Prosecutor submits that Shri Pravin Faldessai, learned Additional Public Prosecutor is appearing in the matter and request that the matter be kept on 16/06/2020.

2. Stands over on 16/06/2020.
3. Ad-interim relief granted in terms of prayer clause 'b' till the returnable date.

NUTAN D. SARDESSAI,J.